NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 137/2014 I.A.No.15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

ſ	Name of the	Om Prakash Dalmia.			* ×a ′a
	Company	-Versus-			
		Poonam Pharma Pvt.	Ltd. & Ors.		
Under Section		397/398			
SI.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on be of	half	Signature with date
3		GHOSH, ADVOCATE		2	Seglan Usfog/16
	Mi SHASM	ALARISAL CA.		5	Nat.

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH) MEMBER (J).

(S. VIJAYARAGHAVAN)

MEMBER (T)